



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR
COURT NO: 1**

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
33	PIL/66/2021	LAKHESWAR DEORI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. M SARANIA MR. I U CHOWDHURY	GA, ASSAM MR M R ADHIKARI (INTERVENORS) R-5 to 8) SC, REVENUE
34	WA/365/2024	SELF DEPENDENT MOTOR DRIVER UNION AND 12 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. S SAHU MD S HOQUE	GA, ASSAM MR. M K DAS DY.S.G.I. FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 08/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
59	WP(C)/5658/2024 FIXED	JAYASHRI BHUYAN @ JAYASHREE BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA MR. S AHMED MS A.DAS	SC, HIGHER EDU
60	WP(C)/5757/2024 B/O	BADAL KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, HIGHER EDU SC, U G C

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33)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
68	W.P.(Cri.)/35/2024 FIXED	ALTAF HUSSAIN AND ANR Versus MINTIFI FINSERVE PRIVATE LIMITED AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM
69	AB/2850/2024 FIXED	Haidar Ali Khan and ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
BAIL HEARING (BA)				
70	Bail Appln./3041/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ANISUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
71	Bail Appln./3121/2024 WITH CASE RECORD (SCANNED COPY), FIXED	JAYANTA TALUKDAR Versus STATE OF ASSAM AND ANR	MR. P P BARUAH MR. D GOSWAMI MS. P MEDHI	MRS R KAKATI (R-2) MS. N BARMAN(R-2) PP, ASSAM
72	Bail Appln./3166/2024 WITH CASE RECORD (SCANNED COPY), FIXED	MUSTT MALEKA BIBI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
73	Bail Appln./3245/2024 BY SLIP	MISS KAJU SAIKIA AND ANR Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
74	Bail Appln./3323/2024 BY SLIP	ANANYA DOLEY Versus THE STATE OF ASSAM	MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
75	Bail Appln./3355/2024 B/O	ARSHAD ALI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
BAIL HEARING				
76	AB/2778/2024 WITH OFFICE NOTE, FIXED	MANTU DEBNATH AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	WP(C)/5772/2024 B/O	M/S DAKSIN TITAPANI SAMABAI SAMITI LTD AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI	SC, CO OP GA, ASSAM
47	WP(C)/5776/2024 B/O	R TRADE AND LOGISTIC PVT LTD Versus THE FOOD CORPORATION OF INDIA AND 5 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	SC, F C I
ADMISSION				
48	WP(C)/4089/2024 FIXED	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MS N BURAGOHAIN	SC, PWD
49	WITH WP(C)/4403/2024	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA R K MAHANTA	SC, PWD

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

46	WP(C)/4806/2024	RABIA KHATUN @ RABIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
10	CrI.A./30/2024 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, B/O	MD. FAZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. N CHOUDHURY MS. A BEGUM MR. M BORAH MR. M S ALAM MR. A KHOUND MS B BORA MR. P DAIMARY MR A TALUKDAR MR J DAS	MD. M H CHOUDHURY (r-2) MR MONZUR K CHOUDHURY MR. P CHAKRABORTY (r-2) R. BARUAH (r-2) MR. S N AHMED (r-2) TANZIM L. CHOUDHURY (r-2) PP, ASSAM
	WITH I.A.(CrI.)/97/2024 in CrI.A./30/2024	MD. FAZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
HEARING				
11	CrI.A./319/2022 1 Y 11 M 29 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	KHANDAKAR MEZBAHUL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MRS DIPANJALI BORPUJARI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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11)	MR. T ROY	28-10-2024	To	10-11-2024
12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MD. A J ATIA	31-10-2024	To	08-11-2024
14)	MR. N ALAM	04-11-2024	To	20-11-2024
15)	MR A W AMAN	04-11-2024	To	08-11-2024
16)	MR D K DAS	04-11-2024	To	08-11-2024
17)	MR. P P DAS	04-11-2024	To	15-11-2024
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22)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
23)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
24)	MR. I HUSSAIN	07-11-2024	To	08-11-2024
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31)	MR. S BAROOAH	08-11-2024	To	17-11-2024
32)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
33)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 2:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	AB/2952/2024 B/O	MIRAJ ALI AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. F RAHMAN	PP, ASSAM
23	AB/2953/2024 B/O	LAL MIA AND 16 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
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31)	MR. S BAROOAH	08-11-2024	To	17-11-2024
32)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
33)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
59	WP(C)/5686/2024 FIXED	M/S AKBAR ALI MIR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS. N HAWELIA MS. N GOGOI	SC, TAXES
WITH				
60	WP(C)/5538/2024	M/S MARJINA BIBI Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
WITH				
61	WP(C)/5539/2024	M/S REZAUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
62	WP(C)/5689/2024 FIXED	MS DONA FOOD BEVERAGES PRIVATE LIMITED Versus THE UNION OF INDIA	MR. M NATH MR. M NATH MR. D P BORAH MS. S BORO	SC, GST MR. S C KEYAL DY.S.G.I.
63	WP(C)/5771/2024 B/O	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. P JHA MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI

LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
39	CRP(IO)/212/2024 (AT 10:30 AM)	SHREE PRAKASH SINGH Versus TRISHIT DHAR	MR. S D PURKAYASTHA MS S.S.BORA	MR. S K GHOSH MS F AHMED
MOTION				
40	CRP(IO)/438/2024 FIXED	SUJATA BHATTACHARJEE Versus SUNANDA SHARMA	MR. S. DEY MR P DEKA MR. B BORAH	
BAIL HEARING (BA)				
41	Bail Appln./2781/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HAMIR ALI Versus UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
42	Bail Appln./3338/2024 WITH OFFICE NOTE, FIXED	ANIL PEGU Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
43	RSA/197/2024 FIXED	ON THE DEATH OF IRFAN ALI HIS LEGAL HEIRS HASEN ALI AND ORS Versus JAHUR ALI AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM	
44	RSA/198/2024 FIXED	ON THE DEATH OF IRFAN ALI HIS LEGAL HEIRS HASEN ALI AND ORS Versus JAHUR ALI AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM	
	WITH I.A.(Civil)/3282/2024 in RSA/198/2024	ON THE DEATH OF IRFAN ALI HIS LEGAL HEIRS HASEN ALI AND ORS Versus JAHUR ALI AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM	
HEARING				
45	RSA/71/2015 (AT 2:00 PM), WITH LCR, FIXED	ON THE DEATH OF JHARNA DAS @ JHUNU DAS HER LEGAL HEIR BAPPI RANJAN DAS (SON) Versus SANJIB BARMAN and ANR	MR.A M KHAN MS.S KALITA MR.S MOLLAH	MR.A K DUTTA(R-1&2) MR D C NATH(R-1&2) MR G BHARADWAJ (r-1,2) MR B DEORI (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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33)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,8th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

82 [CRP/114/2024](#)
FIXED

RITAMONI DUARAH
Versus
PINKU GOGOI AND 3 ORS.

MR H BARUAH
MR P P PHUKAN

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
57	WP(C)/3186/2023 FIXED	RAM SUNDAR SARMA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR P DAS GUNJAN DAS	GA, ASSAM SC, REVENUE
ORDER (STAY VACATING)				
58	I.A.(Civil)/3213/2024 FIXED in WP(C)/2374/2024 WITH WP(C)/2374/2024	SRI RANGANI SINGH Versus THE STATE OF ASSAM AND 3 ORS BINA SINGH Versus THE STATE OF ASSAM AND 3 ORS	MRS M D CHOWDHURY MR N BARUAH MR N BARUAH MR M RANA MD. I AHMED MS J A SIDDIKA	GA, ASSAM GA, ASSAM MRS M D CHOWDHURY(R-4) MR N BARUAH(R-4)
ADMISSION				
59	WP(C)/2577/2023 FIXED, AT 10:30 AM, PERSONAL APPEARANCE THROUGH VIDEO CONFERENCING	AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM
ORDERS				
60	I.A.(Civil)/2223/2024 FIXED in WP(C)/6909/2017 WITH WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS. DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR. A SANCHETI MR. R C SANCHETI MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM DY.S.G.I. SC, AGRI. DEPARTMENT GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
61	WITH WP(C)/413/2017	DR. SURENDRA KUMAR SAIKIA and ANR. Versus THE UNION OF INDIA and 5 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-2)	GA, ASSAM(AGRI.) C.G.C. MR.B DEKA MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.

62 **WITH**
[WP\(C\)/428/2017](#)

GOUTAM KUMAR BORDOLOI and ANR.
Versus
THE UNION OF INDIA and 3 ORS.

MR. A D CHOUDHURY
MR. A GOGOI
MR. D CHOUDHURY
MR. P S BHARALI
MR. A SANCHETI (P-1,2)

GA, ASSAM
MRS. A GAYAN (CGC, R1)
MR. R DHAR, ADDL. SR.
GOVT. ADVOCATE, ASSAM
ASSTT.S.G.I.

63 **WITH**
[WP\(C\)/1875/2017](#)

DR. SURENDRA KUMAR SAIKIA and 3
ORS.
Versus
THE UNION OF INDIA and 3 ORS.

MR.A D CHOUDHURY
MR.A GOGOI
MR.D CHOUDHURY
MR.P S BHARALI
MR. A SANCHETI (P-1 TO 4)

GA, ASSAM
MR. R DHAR, ADDL.SR.
GOVT. ADVOCATE, ASSAM.
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 08/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	Crl.Pet./1344/2024 B/O	JAYRAM DAS @ JOYRAM DAS Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	PP, ASSAM
53	AB/2954/2024 B/O	RINKU DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./3030/2024 FIXED.	JITEN DEKA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM SC, CBI
WITH				
55	Bail Appln./3126/2024	SANJIB DEKA Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM SC, CBI
56	Bail Appln./3185/2024 FIXED.	SAPUN KR DAS Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR. J K DAS	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TOP OF THE LIST

11	Crl.Rev.P./257/2011 PART-HEARD, WITH LCR (THREE FILES). FIXED. (AS FIRST ITEM).	MONA BARMAN and 2 ORS Versus THE STATE OF ASSAM	MR.G J SAIKIA MR.M BISWAS	PP, ASSAM
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[COURT PROCEEDING OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING.

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.21 (THIRD FLOOR).

THE FOLLOWING MATTERS WILL BE TAKEN UP AFTER RISING OF THE SINGLE BENCH OF HER LORDSHIP AT AIZAWL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

9	I.A.(CrI.)/1028/2024 CONNECTED WITH ITEM NO. 6 IN THE DAILY CAUSE LIST in Bail Appln./3110/2024	AMZAD HUSSAIN MAZUMDER ALIAS AMZADUL HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND ANR	MS. K MALAKAR MR. S DEY MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 2:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
28	Crl.Pet./1345/2024 B/O	DR. PARTHA ROY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY	PP, ASSAM
29	AB/2950/2024 B/O	MD SAFIR UDDIN Versus THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY M SHARMA MR. H ISLAM	PP, ASSAM
BAIL HEARING (BA)				
30	Bail Appln./3200/2024 FIXED.	BALMIT MARAK @ AMITY RIPRANG MARAK Versus THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM

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